

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. 1333 /Spl. NI Court/2023/

Dated, Delhi the 04 JUL 2023

Sub:- Reliving of Dr. Satinder Kumar Gautam, Presiding Officer, Special Court (NI Act) and appointment of Sh. Rakesh Kumar, retired officer of DHJS, to the post of Presiding Officer, Special Court (NI Act) in Delhi, in his place on contract basis for the remaining period of the pilot plan study (i.e. till 31.08.2023) on the same terms and condition to approved in the case of Dr. Satinder Kumar Gautam.

Sir,

With reference to letter endst. No. 4967-4971/NI-Courts/DHC/2023 dated 03.07.2023, on the subject cited above, it is informed that Shri Rakesh Kumar, Presiding Officer, Special Court (NI Act) has appeared before me and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, alongwith joining report is enclosed herewith .

Yours faithfully,

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs),
Delhi

04 JUL 2023

Encl: As above

No. 49514-535 /Spl. NI Court/2023/

Dated, Delhi the 2023.07.04

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Principal District & Sessions Judge (HQs),
Delhi

Encl : As above